## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 1156 OF 2018 IN DFR NO. 2162 OF 2018

Dated: 24<sup>th</sup> September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Limited .... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Parichita Chowdhury

## **ORDER**

Learned counsel, Ms. Swapna Seshadari, appearing for the Appellant prays for one week's time to file affidavit of service in respect of Respondent Nos. 3 & 6.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on <u>08.10.2018</u>, as requested by the learned counsel appearing for the Appellant to enable her to file affidavit of service in respect of Respondent Nos. 3 & 6.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

Pr/kt